

(7)

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 08/03/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL

APPLICATION NUMBER : CA/74/IB/2018
PETITION NUMBER : TCP/10/IB/2017
NAME OF THE PETITIONER(S) : ELLIOTT EBARA TURBOMACHINERY CORPORATION
NAME OF THE RESPONDENT(S) : NAGARJUNA OIOL CORPORATION LTD & ANOTHER
UNDER SECTION : 60(5)(b)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

Mr Arvind Pandian Senior Counsel
Ms Aparajita Vishwanathan
Mr Himanshu Vidhani, Pd.
for the Applicant

[Signature]

Vishnu Mohan

for Corporate Debtor

[Signature]

ORDER

Counsel for the Applicant present. Counsel for Corporate Debtor present. No representation on behalf of RP. The matter is adjourned. Put up on **20.03.2018 at 10.30 A.M.**

-Sd-
(CH.MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)

MS